

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 134

Caveat No.9/2024
COMP.APPL/130 (CH)2024
And
CP No. 20/Chd/HP/2024

IN THE MATTER OF:

Super-Max Mauritius

...

Petitioners

Versus

**Tigaksha Metalics Private
Limited**

...

Respondents

Under Section: 241(1), 242(4) CA 2013
Rule: 25 & 11 of NCLT, 2016

Order delivered on 31.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 05.07.2024.

Sd/-

Court Officer

May 31st, 2024
Priyanka